Name of the corporate debtor: Sabve Rohini Contractors Private Limited

Date of commencement of CIRP: 27/03/2025 List of creditors as on 17/04/2025

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹) Details of claim received Details of claim admitted of any % mutua mount of claim Amount of claim under dues, Remarks, if any Name of creditor Date of Nature of covered by Whether voting claim covered by verification related share party? in CoC receipt claim security that may guarantee interest Arora Holdings Pvt. 4/4/2025 2,124,900 1,500,000 Unsecured 2.18 624,900 HRPL Restaurants 10/4/2025 75,069,493 67,360,182 Unsecured 97.82 7,709,311 Private Limited 77,194,393 68,860,182 100 8,334,211

Notes:

The claims are provisionally admitted on basis of preliminary verification based on the data / documents shared by the claimant and preliminary documents / data shared by SBoD / erstwhile Promoter of Corporate Debtor. The RP has verified the claims and shared requisite queries with claimants / SBoD for their responses, accordingly amount is kept under verification, the same will be updated / modified as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.